

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 3355 OF 2017 &  
IA NO. 843 OF 2017**

**Dated: 10<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Azure Photovoltaic Private Limited**

**.... Appellant(s)**

**Vs.**

**Gulbarga Electricity Supply Corporation Limited & Anr.**

**.... Respondent(s)**

**ORDER**

This matter could not be taken up due to administrative reasons.

List the matter on **21.02.2018.**

**COURT MASTER**